GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 925 TO BE ANSWERED ON 26.07.2021

SCHEMES FOR NER

†925. SHRI NABA KUMAR SARANIA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the names of the schemes being formulated by the Government to promote entrepreneurship among youths in rural area along with details thereof;

(b) the names of the schemes under which youths especially from North Eastern States have been benefitted during the last three years along with names of youth details thereof; and

(c) whether the Government is formulating special schemes for the youths of North-Eastern States along with details thereof?

ANSWER

MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN)

(a) The details of Schemes being implemented by the Government to promote entrepreneurship among youth in rural areas, including North Eastern states is as given under:

- i. Ministry of Skill Development and Entrepreneurship (MSDE) is implementing a pilot scheme Pradhan Mantri YUVA (PM YUVA) Yojana w.e.f November 2019, for creating an enabling ecosystem for entrepreneurship development through entrepreneurship education, training, advocacy and easy access to the entrepreneurship network in skill training institutes, viz. ITIs, PMKKs, JSS etc. The pilot is being implemented in ten States and two UTs. In Assam and Meghalaya, the PM YUVA Pilot is being implemented in selected Industrial Training Institutes (ITIs), Polytechnics, Pradhan Mantri Kaushal Kendra (PMKKs) and Jan Sikshan Sansthan (JSS). MSDE also provides capacity building and handholding support to the beneficiaries of Jan Shikshan Sansthan (JSSs) and cluster artisans of North-Eastern Region, for their livelihood linkages.
- ii. Ministry of Rural Development (MoRD) is implementing a programme for skilling of rural youth for entrepreneurship development through Rural Self Employment and Training Institutes (RSETIs).
- iii. MoRD, is implementing the Start-up Village Entrepreneurship Programme (SVEP), as a sub-scheme under Deen Dayal Antyodaya Yojana -National Rural Livelihoods Mission (DAY-NRLM). The objective of the scheme is to help the rural poor including youth to set-up enterprises at the village level in non-agricultural sectors.

- iv. Department of Financial Services (DFS) is implementing Schemes Stand Up India Scheme with objective to facilitate loans from Scheduled Commercial Banks (SBCs) of value between Rs. 10 Lakh to Rs. 1 Crore to atleast one Scheduled Caste or Scheduled Tribe borrower and one woman borrower per bank branch for setting up Greenfield enterprise in manufacturing, services or trading sector and activities allied to agriculture.
- v. DFS is also implementing Pradhan Mantri MUDRA Yojana (PMMY) which facilitates collateral free loans of upto Rs. 10 Lakh to individuals for business activities in the non-agricultural sector and activities allied to agriculture.
- vi. Ministry of Micro, Small and Medium Enterprises (MSME) is implementing the Prime Minister's Employment Generation Programme (PMEGP) for providing financial assistance to set up new enterprises. The maximum cost of projects covered under the Scheme is Rs. 25 lakh in the manufacturing sector and Rs. 10 lakh in the business/service sector.
- (b) The details of beneficiaries under Pilot Project on PM-YUVA in the North Eastern Region is available on the website (<u>https://www.niesbud.nic.in/PM-YUVA.htm</u>) of the implementing agency i.e. National Institute for Entrepreneurship and Small Business Development (NIESBUD). The performance of Schemes of other Ministries/Departments in the North Eastern Region as per information available for last 3 years is given in Annexure

(c) Krishi Uddan Scheme to evacuate local produce, 586 Van Dhan Vikas Kendras and Zoram Mega Food Park etc. seek to boost entrepreneurship, trade and commerce. Several institutes in NER like Indian Institute of Entrepreneurship (IIE), Guwahati; Indian Institute of Information Technology (IIIT) in NER, Institute of Hotel Management at Guwahati and Shillong, Film and Television Institute at Jollan-Rakap (Jote), Arunachal Pradesh and National Institute of Design (NID), Jorhat, Assam, provide opportunity for Skilling and nurturing young creative talent and design aspirants from North East Region and boost entrepreneurship amongst them.

Annexure referred to in reply of Lok Sabha Unstarred Question No. 925 to be answered on 26.07.2021

A. Details of Number of Accounts and Sanctioned Amount under Pradhan Mantri Mudra Yojana (PMMY) in the North Eastern States for Last three Years

(Rs. in Crore)

FY	2018-19		2019-20		2020-21		Cumulative (FROM 01.04.2018 TO 31.03.2021)	
State Name	No Of A/Cs	Sanction Amt	No Of A/Cs	Sanction Amt	No Of A/Cs	Sanction Amt	No Of A/Cs	Sanction Amt
Arunachal								
Pradesh	14455	118.03	23288	156.05	6159	179.31	43,902	453
Assam	2422968	9938.15	1668347	7788.63	1189829	7657.19	52,81,144	25,384
Manipur	86139	361.28	90175	412.59	69906	435.42	2,46,220	1,209
Meghalaya	35574	269.92	44416	273.54	40478	414.67	1,20,468	958
Mizoram	15858	232.06	20435	249.88	12716	245.3	49,009	727
Nagaland	17448	163	15082	184.01	19787	261.07	52,317	608
Sikkim	26688	208.42	19862	176.24	15356	200.95	61,906	586
Tripura	441114	1853.91	397094	1583.46	326855	2116.81	11,65,063	5,554
NE State								
Total	3060244	13144.77	2278699	10824.4	1681086	11510.72	70,20,029	35,480
All India								
Total	59870318	321722.79	62237981	337465.1	50735046	321759.22	17,28,43,345	9,80,947
Source MUDRA Portal								

B. Performance of Stand Up India FY-wise and State-wise for the last three years

(Rs. In Crore)

								(RS. III Crore)
State Name	FY 18-19		FY 19-20		FY 20-21		Cummulative (from 01.04.2018 to 31.03.2021)	
	No Of	Sanctioned	No Of	Sanctioned	No Of	Sanctioned	No Of	Sanctioned
	A/Cs	Amt	A/Cs	Amt	A/Cs	Amt	A/Cs	Amt
ARUNACHAL								
PRADESH	24	5.96	38	5.81	68	13.53	130	25.3
ASSAM	204	46.04	160	32.95	141	37.08	505	116.07
MANIPUR	48	11.22	41	7.9	12	3	101	22.12
MEGHALAYA	30	7.87	24	4.74	34	10.24	88	22.85
MIZORAM	54	15.04	50	9.94	61	15.87	165	40.85
NAGALAND	45	8.71	42	9.37	58	13.73	145	31.81
SIKKIM	109	13.92	51	8.46	43	6.36	203	28.74
TRIPURA	22	4.92	24	5.81	36	7.61	82	18.34
NE Total	536	113.68	430	84.98	453	107.42	1419	306.08
All India Total	19130	4481.4	17216	4122.94	12040	2892.65	48386	11496.99

C. State-wise and Year-wise number of candidates trained and settled under RSETI during the last three years and current year in North - Eastern Region is given below:-

SI. No.	Name of the State	FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22(up to JUNE 2021- Provisional)	
		Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled
1	Arunachal Pradesh	360	70	211	294	18	57	0	0
2	Assam	13087	9678	11922	7680	7208	5145	410	670
3	Manipur	382	268	495	351	287	277	27	3
4	Meghalaya	1470	1287	1629	989	959	687	98	216
5	Mizoram	502	365	939	957	613	457	0	95
6	Nagaland	355	517	356	202	199	118	9	17
7	Sikkim	389	206	364	489	202	134	0	0
8	Tripura	2788	2345	2533	1775	1893	836	18	175

D. SVEP is a demand-based programme and does not have separate allocation for States. The details of proposals approved in the NER are provided below:

S. No.	State	Name of District	Name of Block	Date of AAP approval	Date of DPR approval	Total Enterprises to be supported as per DPR	Enterprises formed as on June 2021
1	Arunachal Pradesh	Namsai & Lohit	Namsai, Chongkham &Tezu	14-Oct-20	DPR under preparation		
2	Assam	Chirang	SidliChirang	20-Dec-18	24-Jul-19	1,255	204
3	Assam	Darrang	Pub Mangaldai	20-Dec-18	24-Jul-19	1,160	260
4	Assam	Kamrup	Hajo	20-Dec-18	24-Jul-19	1,209	206
5	Manipur	Imphal East	KeiraoBitra	20-Dec-18	28-Nov-19	1,800	518
6	Meghalaya	West Khasi Hills	Mairang	20-Jul-17	10-Sep-18	924	134
7	Mizoram	Kolasib	Bilkhawthlir & Thingdawl	10-Sep-18	28-Nov-19	800	201
8	Mizoram	Serchhip	East Lungdar&Serchhip	10-Sep-18	28-Nov-19	580	119
9	Nagaland	Dimapur	Chumukedima	06-Nov-15	09-Aug-16	2,400	2,413
10	Nagaland	Kohima	Botsa & Chiephobozou	14-Oct-20	DPR under preparation		
11	Nagaland	Kohima	Jakhama	06-Nov-15	09-Aug-16	1,600	1,612
12	Nagaland	Mokochung	Kubulong & Ongpangkong	14-Oct-20	DPR under preparation		
13	Tripura	Dhalai	Ambassa and Salema	14-Oct-20	DPR under preparation		
		11,728	5,667				

Note: SVEP projects are for duration of 4 years after DPR approval. Two or more blocks are combined to form a single block in areas where the SHG Households are less.
